

DIVISION BENCH
COURT - I

P-110

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/171(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	DOLSWAP BUSINESS PRIVATE LIMITED VS UNNATI WRITING PRODUCTS PRIVATE LIMITED.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Nijunj Berlia, Adv.] For Corporate Debtor
Ms. Urmila Chakraborty, Adv.
Mrs. Urvashi Jain, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **14.08.2024**.

Satyajit Roy
Court Officer